

**HIGH COURT AT GOA (PANAJI)**  
**SITTING LIST W.E.F. 6<sup>th</sup> JUNE 2016**

1	The Hon'ble Shri Justice <b>F. M. REIS</b> AND The Hon'ble Ms. Justice <b>NUTAN SARDESSAI</b>	<b><u>MONDAY TO WEDNESDAY</u></b> <b>AND</b> <b><u>THURSDAY MORNING SESSION</u></b>
		For admission, final hearing and order matters therein:- <b>(A)</b> All Division Bench Civil and Criminal work. <b>(B)</b> All Public Interest Litigations. <b>(C)</b> Specially assigned matters.
1A	The Hon'ble Shri Justice <b>F. M. REIS</b>	<b><u>THURSDAY AFTERNOON SESSION</u></b> <b>AND FRIDAY</b>
		For admission, final hearing and order matters therein:- <b>(A)</b> First Appeals not assigned to other Court. <b>(B)</b> All Second Appeals. <b>(C)</b> Specially assigned matters.
2	The Hon'ble Shri Justice <b>C.V. BHADANG</b>	For admission, final hearing and order matters therein:- <b>(A)</b> All Civil Writ Petitions and Civil work not assigned to any other Court. <b>(B)</b> All Criminal work. <b>(C)</b> Specially assigned matters.
1B	The Hon'ble Ms. Justice <b>NUTAN SARDESSAI</b>	<b><u>THURSDAY AFTERNOON SESSION</u></b> <b>AND FRIDAY</b>
		For admission, final hearing and order matters therein:- <b>(A)</b> All First Appeals arising from M.A.C.T. cases and L.A.Rs. <b>(B)</b> Appeal from Orders. <b>(C)</b> Specially assigned matters.

**N O T E**

- 1) The **Hon'ble Shri Justice F. M. Reis** is designated to be the Judge for appointment of Arbitrators in applications under Section 11 of the Arbitration and Conciliation Act, 1996 and to hear and decide matters under the Companies Act, 1956 and Companies Act, 2013
- 2) Contempt Petition (Civil) will be taken up by the concerned Division Bench or Single Judge, as the case may be, before which the main matter is pending or before which the main matter would lie if it were pending.

**High Court, Appellate Side,  
Bombay.**

**Date : 09<sup>th</sup> May 2016**

**By order,**

sd/-  
( R.M. Joshi)  
Registrar (Judl-I)